Proposal to upgrade some airports in Ninth Plan

1161. SHR1 BHAGABAN MAJHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have a proposal to upgrade some airports in Ninth Plan;

(b) if so, the airports identified so far upgradation;

(c) the fund proposed to be earmarked therefor;

(d) the details of the schemes drawn up for upgradation of the airports in Ninth Plan;

(c) whether any airports has since been upgraded in Eighth Plan; and;

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI CM. **IBRAHIM**): (a) to (c) Upgradation. expansion and modernisation of airports is a continuing process and is taken up in a phased manner depending upon projected requirements and availability of resources.

(d) The Ninth Five Year Plan of the Department of Civil Aviation is yet to be approved. It is, therefore, difficult to indicate the schemes at this stage.

(c) and (f) During the Eighth Five Year Plan period. Airports Authority of India has upgraded Ahmedabad, Agartala, Agra, Aurangabad, Bhubaneshwar, Bhopal, Bagdogra, Bangalore, Coimbatore, Calicut, Dibrugarh, Dimapur, Guwahati, Goa, Hyderabad, Indore, Imphal. Jaipur, Jodhpur, Kargil, Lilabri, Leh, Lucknow, Ludhiana, Nagpur, Patna, Raipur, Silchar, Tezpur, Tirupati,. Vadodara, Mumbni, Delhi, Calcutta, Madras and Thiruvanathapuratn airports.

Developmental works undertaken included extension of runway, taxiway, apron, construction of new terminal buildings etc. Installation/modernisation of navigational/communication aids is also done keeping in view operational safety requirements.

National Voter Awareness Campaign

1162. PROF. (SHRIMATI) BHARATI RAY: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the National Awarness Campaign has any special focus on women to increase their awareness of the right of franchise and to motivate them to take greater participation in this political process;

(b) if so, what measures taken in this regard; and

(c) what is the response received from all target group?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): (a) to (c) The National Voter Awareness Compaign was launched by the Election Commission of India to improve the general awareness amongst the masses of the right of franchise, etc. The women were identified as one of the priority target groups of audience for being addressed specifically and in an organized manner. A Conference on the Women's Voter Awareness Compaign was held at Nirvachan Sadan on 3.1.1995. No assessment of responses has, however, been made by the Commission in this regard.

Inadequate Accommodation for Tourists in India

1163. SHRI PREM CHAND GUPTA: SHRI VEDPRAKASH P. GOYAL:

Will the Minister of TOURISM be pleased to refer to the answer to Unstarred Question 29SS given in the Rajya Sabha on 3rd September, 1996 and state:

(a) whether it is a fact that accommodation available in hotels

including one. two and three star hotels is far less than the need in India; and

(b) if so, the details of need in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) Yes. Sir. Construction of hotels is primarily a private sector activity. To encourage the construction of hotels, the Government of India provides various fiscal benefits/ incentives, and a special incentive by way of interest subsidy is given to hotel projects approved in the one. two & three star category. to augment construction of economy hotels to meet the needs of the accommodation segment of the infrastructure.

At present there arc 683 approved projects in the pipeline totalling 35.452 rooms of which 587 projects with 26674 rooms arc of the one, two and three state category.

C.G.H.S. Facilities in North Delhi

1164. DR. RANBIR SINGH: SHRI RAM NATH KOVIND.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to set C.G.H.S. Regional Clinical up Pathological Centre at Central locations of North Delhi for benefit of CGHS beneficiaries residing Rohini. in Shalimar Lawrence Road, Pitampura. Bagh. Ashok Vihar. Model Town etc.;

(b) whether Government also propose to set up CGHS maternity & Gynae Hospital, Maternity Centre, Psychiatric Centre, Polyclinic and Dental Clinic at Central location of North Delhi for benefit of CGHS beneficiaries residing in these localities; and

(c) if so, the details thereof; and if not. the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND

FAMILY WELFARE (SHRI SALEEM IOBAL SHERVANI): (a) to (c) The CGHS beneficiaries of these areas are conveniently covered for clinical pathological facilities from their respective near by dispensaries. In addition there are two polyclinics at Janakpuri and Pusa Road and dental facilities at Kingsway Camp Police Hospital. Due to financial and insfrastructural contraints it is presently not possible to provide all facilities in each area.

Prior consultation with Bar Council of India before introducing. Bills in Parliament

1165. SHRI R. MARGABANDU: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to the effect that Bar Council of India and Bar Council of States will be consulted and their opinion be taken for introducing the Bills in Parliament and in State Assemblies; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) (a) No. Sir.

(b) Docs not arise.

Cheating of Credit Card Holders

1166. SHRI PARAG CHALIHA: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn towards multifaceted cheating of credit card-holders of City Bank and Standard Chartered Bank in the country;

(b) if so. the details thereof; and

(c) the reaction of Government thereto?;

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM)f(a) to (c) The Reserve Bank of India have received